

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**CP-602/2015  
in  
OA-1444/2015**

**New Delhi, this the 05<sup>th</sup> day of May, 2016.**

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Sh. Tara Dutt (Aged about 63 years),  
Ex Lab Asstt.  
S/o Late Sh. Bachi Ram,  
r/o RZE 673/7 Gali No. 20,  
Sadnagar Part-II Palam Colony, New Delhi ... Applicant  
(By Advocate: Sh. Lalta Prasad)

Versus

Sh. Arun Arora,  
Divisional Railway Manager,  
Delhi Division (Northern Railway),  
State Entry Road, Paharganj New Delhi ... Respondent  
(By Advocate: Sh. A.K. Srivastava)

**ORDER (ORAL)**

**Hon'ble Mr. Justice Permod Kohli**

Learned counsel appearing for the respondents has placed on record a copy of the order dated 25.04.2016 whereby the order of the Tribunal sought to be implemented through the medium of the present contempt proceedings has been complied with. A copy of the order has also been served upon the other side. Learned counsel appearing for the applicant accepts the compliance order. Nothing survives, proceedings dropped.

**( Shekhar Agarwal )  
Member (A)**

**( Justice Permod Kohli )  
Chairman**

/ns/

